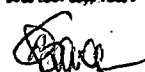
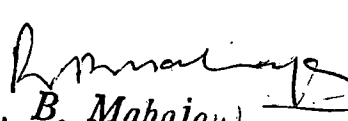
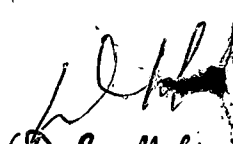


# C. A. T. Bench, JAIPUR

| Date of Order                                                                                             | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|-----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p><u>22/10/92</u></p> <p>All the defects removed today.</p> <p><u>22/10/92</u></p>                       | <p>None present for the applicant</p> <p>Put up after the defects are removed.</p> <p style="text-align: right;"> <br/> <b>DEPUTY REGISTRAR</b><br/>           Central Administrative Tribunal<br/>           Jaipur Bench, JAIPUR.         </p>                                                                                                                                                                                                                                                                                                                                        |
| <p><u>23/10/92</u></p> <p>Noted for 20/11/92.</p> <p>Thi/c-</p>                                           | <p>Mr. Anil Khanna Counsel for the applicant</p> <p>Register &amp; Put up in Court for admission on <u>20-11-92</u> (20-11-92)</p> <p style="text-align: center;"> <br/> <b>REGISTRAR</b><br/>           C.A.T., JAIPUR         </p>                                                                                                                                                                                                                                                                                                                                                   |
| <p><u>20.11.92</u></p> <p>Copy sent to the app. Counsel vide 6971 date 2-12-92</p> <p><u>20/11/92</u></p> | <p>Mr. Anil Khanna - Counsel for applicant.</p> <p>As prayed by the learned Counsel for the applicant, the O.A. is withdrawn with the liberty to file a fresh O.A. The O.A. is dismissed as withdrawn.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;"> <br/> <b>(B. B. Mahajan)</b><br/>           Member (Adm.)         </div> <div style="text-align: center;"> <br/> <b>(D. L. Mehta)</b><br/>           Vice-Chairman         </div> </div> |